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**Central Administrative Tribunal, Principal Bench**

**Original Application No.909 of 2003**  
**M.A.No.809/2003**

New Delhi, this the 12th day of November, 2003

**Hon'ble Mr. Justice V.S. Aggarwal, Chairman**  
**Hon'ble Mr. S.K. Naik, Member(A)**

1. Manbir Singh,  
S/o Shri Mahender Singh,  
R/o Shikopur, Bagpat,  
U.P.

2. Satyendra Singh,  
S/o Shri Jagveer Singh,  
R/o V. & P.O. Kudana, Patti Khunni,  
Distt. Muzaffar Nagar, U.P.

.... Applicants

(By Advocate: Shri U. Srivastava)

Versus

1. The Chief Secretary,  
Govt. of NCT Delhi,  
5, Sham Nath Marg,  
New Delhi

2. The Commissioner of Police,  
Police Head Quarters,  
I.P. Estate, New Delhi.

3. The Dy. Commissioner of Police,  
IIInd Bn, DAP, New Delhi

.... Respondents

(By Advocate: Shri Ajesh Luthra)

**O R D E R (ORAL)**

**By Justice V.S. Aggarwal, Chairman**

Learned counsel for the respondents informs us that he has instructions to state that both the applicants Manbir Singh and Satyendra Singh have made the grade in General category. Subject to the codal formalities being satisfied, they shall be called to join the department. In view of the statement made, learned counsel for the applicants does not press the present application.

2. Dismissed as withdrawn.

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( S.K. Naik )  
Member(A)

/dkm/

*Ag*  
( V.S. Aggarwal )  
Chairman